

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013(Pt.)/5718/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the rd 23 June, 2023.

Sub: Station Leave permission.

Ref:- Your letter No.JJA/6134/2023 dated 22.06.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **station leave permission from the evening of 23.06.2023 till the morning of 26.06.2023**, has been granted. The next seniormost Judicial Officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2013(Pt.)/5719/A, dated , 23-06-2023

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
